

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/880/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 25th January, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 330 dtd 25.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 27.01.2023 till the morning of 30.01.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Asstt. Sessions Judge, Udalguri, in his absence, Chief Judicial Magistrate, Udalguri and in her absence in-charge Chief Judicial Magistrate shall remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/881/A dated 25 '01' 23

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Rose*